

“That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Indian Veterinary Council Bill, 1981, be further extended upto the first day of the last week of the Hundred and Twenty-ninth Session of the Rajya Sabha.”

- (ii) “In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 4 Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 17th August, 1983, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.”

PUBLIC ACCOUNTS COMMITTEE

Hundred and sixty-eighth, Hundred and sixty-ninth and Hundred and seventieth Reports

SHRI SUNIL MAITRA (Calcutta North East) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Hundred and sixty-eighth Report on action taken by Government on the recommendations contained in their Hundred and thirteenth Report relating to Ministry of Defence—Development and manufacture of a weapon system.
- (2) Hundred and sixty-ninth Report on action taken by Government on the recommendations contained in their Hundred and thirty-first Report relating to Revision of the format of Appropriation Accounts (Defence Services).
- (3) Hundred and seventieth Report relating to Ministry of Finance (Department of Revenue)—Union Excise—Duties—Non-recovery of duty.

COMMITTEE ON PUBLIC UNDERTAKINGS

Seventy-eighth Report

SHRI SATYENDRA NARAIN SINHA (Aurangabad) : I beg to present the Seventy-eighth Report (Hindi and English versions) of the Committee on Public Undertakings on “Form of consolidated statement to be annexed to Civil Appropriation Accounts in respect of utilisation of funds voted in relation to the Public Undertakings”.

COMMITTEE OF PRIVILEGES

Fifth Report

SHRI R.R. BHOLE (Bombay South-Central) : I beg to present the Fifth Report (Hindi and English versions) of the Committee of Privileges.

13 hrs.

(व्यवधान)

अध्यक्ष महोदय : माननीय सदस्यगण जितना समय ऐसे खराब करते हैं, अगर इतना समय और काम में लगायें तो अब तक पता नहीं कितना काम कर लेते ।

प्रो० अजित कुमार मेहता (समस्तीपुर) : अध्यक्ष जी, हमारे बिहार में करोड़ों रु० की जमीन से लोगों को बेदखल करवा दिया है ।

(Interruptions)

अध्यक्ष महोदय : पता करवा रहा हूँ ।

SRI HARIKESH BAHADUR (Gorakhpur) : ...We are walking out in protest.

13.01 hrs

[Shri Harikesh Bahadur and some other hon. Members left the House.]